GOVERNMENT OF INDIA MINISTRY OF HOME AFFAIRS

LOK SABHA STARRED QUESTION NO. †*194

TO BE ANSWERED ON THE 31st JULY, 2018 /SHRAVANA 9, 1940 (SAKA)

DRUG TRAFFICKING

†*194. DR. RAMESH POKHRIYAL "NISHANK":

Will the Minister of HOME AFFAIRS be pleased to state:

(a) whether the Government has made any joint efforts along with the neighbouring countries to stop drug trafficking;

(b) if so, the details thereof;

(c) the steps taken by the Government to check drug trafficking in the border areas adjacent to Pakistan, Nepal and Tibet; and

(d) the action plan formulated by the Government to check rise in drug abuse among the youth?

ANSWER

MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI HANSRAJ GANGARAM AHIR)

(a) to (d): A Statement is laid on the Table of the House.

STATEMENT REFERRED TO IN REPLY TO PARTS (a) to (d) OF THE LOK SABHA STARRED QUESTION NO. *194 FOR 31st JULY, 2018 REGARDING DRUG TRAFFICKING

(a) to (c): Yes Madam. The Government has made various coordination efforts such as signing of Memorandums of Understanding (MoU) / Bilateral Agreements on drug related matters with neighboring countries namely Pakistan, Nepal, Myanmar, Bhutan, Bangladesh, Sri Lanka, China and Afghanistan. Agency level talks as well as Field Level Officers (FLO) meetings are held between Central Committee for Drug Abuse Control (CCDAC), Myanmar and Narcotics Control Bureau (NCB) which is the Central Authority for India. NCB is also a part of multilateral forum in SAARC Drug Offences Monitoring Desk (SDOMD) which focuses on drug crimes. Training programmes are being conducted inter-alia to combat drug menace at borders. In addition, coordination and sharing of intelligence is done amongst various agencies of Central and State Governments. Interdiction along known drug routes, surveillance at Import/Export points, and sharing of real time information and coordination with nodal agencies of neighbouring countries is carried out to check drug trafficking in border areas including those adjacent to Pakistan, Nepal and Tibet. Narco Coordination Centre (NCORD) has been constituted for coordination with Central and State agencies which conducts regular monthly, quarterly and annual meetings for effective drug law enforcement.

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(d): Ministry of Social Justice and Empowerment, which is the nodal Ministry for Drug Demand Reduction, has taken various steps to check rise in drug abuse such as implementation of a "Central Sector Scheme of Assistance for Prevention of Alcoholism and Substance (Drug) Abuse" for running Integrated Rehabilitation Centres for rehabilitation of drug addicts. A National Toll Free drug de-addiction 24X7 helpline Number 1800-11-0031 has been set up to help the victims of drug abuse, their family and society at large. Awareness generation programmes including campaigns through print, electronic and social media are being conducted regularly. Sensitization and preventive education programmes are conducted in schools and colleges on regular basis by National Institute of Social Defense (NISD). International Day against Drug Abuse and illicit trafficking is being observed on 28th June every year.
